

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/ 6897 /A

From :- Smti Kanchan Newar
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ The District & Sessions Judge,
Dibrugarh

Dated Guwahati, the 28th November, 2018.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJD/6069/18 dated 20.11.2018.

Sir,

With reference to the above, I am directed to inform you that Shri Nimal Kumar Laskar, Munsiff No.1, Dibrugarh, has been accorded permission to avail LTC for the block period of 2014-2017 (by way of carrying forward) to visit Kerala with his wife during the last part of December, 2018, by the shortest possible route, as per existing Rules.

Smti Laskar, may be informed accordingly.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-05/2018/ 6898 - 6900 /A, dated 28/11/18
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
- ✓ 2. Shri Nirmal Kumar Laskar, Munsiff No.1, Dibrugarh for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.


JT. REGISTRAR (VIGILANCE)